

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 41/AM10 HELD ON 06.01.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. **41/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' held on **06.01.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **40/AM10 held on 30.12.2009**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

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Case No.:10/39/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved			
HQ File :01/87/050/00630/AM09/	RLA File :03/94/040/00906/AM09/	Lic.No/Date:0310500822 01.01.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39235090	63/0- Plastic Closures in different sizes. <i>Net Content : 1) HDPE Powder / Granules : 31482.00 Kgs 2) LLDPE Powder / Granules : 52536.00 Kgs 3) CRCA Sheet (0.25 to 0.30 MM Thk): 18777.00 Kgs</i>	102795.000	K.G	11800000.00	236000.00 US\$
				Total	11,800,000.00	236,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39012000	HDPE Powder / Granules	33056.100	K.G	1652805.00	33057.00 US\$
2	39011010	LLDPE Powder / Granules	55162.800	K.G	7860699.00	157214.00 US\$
3	72081000	CRCA Sheet (0.25 to 0.30 MM Thk)	30043.200	K.G	600864.00	12018.00 US\$
				Total	10,114,368.00	202,289.00

Decision: With D/o C&PC OM No. 46011/20/2006-PC.II dated 24.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Closures with Metal Component for Containers	1 kg	1. HDPE Granules	1.05 kg/kg in the export product
		2. LDPE Granules	1.05 kg/kg in the export product
		3. CRCA Sheet (0.25 – 0.30 mm thick)	1.33 kg/kg content of CRCA Sheet contained in the export product

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Case No.:1/28/87-ALC1/2009	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved
HQ File :01/87/050/00209/AM10/	RLA File :02/24/040/00106/AM10/	Lic.No/Date:0210131938 23.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081090	62/0- POLYAMIDE(N/CHIPS)SOFTENING POINT110+/- 2 DEGREE C FOR FLEXO/GRAVURE INKS	30000.000	K.G	3360300.00	69000.00 US\$
				Total	3,360,300.00	69,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38249090	PRIPOL1017(LIQUID)DIMER ACID/AA-97(LIQUID)DIMER ACID/DIMER ACID/UNIDYME-18/PRIPOL 1045/FUN-DIM 18	20400.000	K.G	1639242.00	33660.00 US\$
2	38249090	PRIPOL 1252(LIQUID) DIMER ACID/DIMER ACID/UNIDYME M06 /AA99 DIMER ACID	10200.000	K.G	794784.00	16320.00 US\$
3	29212100	ETHYLENE DIAMINE	3300.000	K.G	482130.00	9900.00 US\$
				Total	2,916,156.00	59,880.00

Decision: With D/o C&PC OM No. 46011/148/2005-PC.II dated 01.06.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide (N/Chips) Softening Point 110 +/- 2°C for Flexo/Gravure Inks	1 kg	1. Dimer Acid (Pripol 1017/AA-97/ Unidyme – 18 / Pripol 1045)	0.680 kg
		2. Dimer Acid (Pripol 1252/Unidyme M06)	0.340 kg
		3. Ethylene Diamine	0.110 kg

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Case No.:11/30/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved
HQ File :01/87/050/00236/AM10/	RLA File :31/24/040/00116/AM10/	Lic.No/Date:3110040276 12.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K224 G6 BLACK 30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND IN BLACK COLOUR	50000.000	K.G	6865700.00	142000.00 US\$
				Total	6,865,700.00	142,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39081090	NYLON 6 CHIPS / GRANULES BASE POLYMER	35125.000	K.G	3598205.00	73060.00 US\$
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING AGENT	15450.000	K.G	852222.00	17304.00 US\$
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLORANT	775.000	K.G	95421.88	1937.50 US\$
4	29159090	CALCIUM STEARATE MOULD RELEASE AGENT	155.000	K.G	13359.06	271.25 US\$
				Total	4 550 207 04	02 572 75

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 06.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/ Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

16	Case No.:4/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved
	HQ File :01/87/050/00240/AM10/	RLA File :03/95/040/00978/AM09/	Lic.No/Date:0310541552 14.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061090	62/0- BUTYL ACRYLATE & METHYL METHACRYLATE COPOLYMER EMULSION HAVING SOLIDS 50+/-1% STABILISED BY EMULSIFIERS (PIDICRYL 882G)	60000.000	K.G	2982750.00	61500.00 US\$
				Total	2,982,750.00	61,500.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161210	BUTYL ACRYLATE	14880.000	K.G	1068012.00	21576.00 US\$
2	29161400	METHYL METHACRYLATE	14415.000	K.G	1141668.00	23064.00 US\$
3	29161310	METHACRYLIC ACID	465.000	K.G	48337.00	976.50 US\$
4	29241900	ACRYLAMIDE	232.800	K.G	17285.00	349.20 US\$
				Total	2,275,302.00	45,965.70

Decision: With D/o C&PC OM No. 46011/103/2009-PC.II dated 30.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Butyl Acrylate and Methyl Methacrylate Copolymer Emulsion having Solid Content	1 kg	1. Butyl Acrylate	0.2480 kg
		2. Methyl Methacrylate	0.2402 kg

Copolymer Emulsion having Solid Content 50+/-1% stabilized by Emulsifiers (Pidicryl 882G)	2. Methyl Methacrylate	0.2402 kg
	3. Methacrylic Acid	0.0077 kg
	4. Acrylamide	0.0038 kg

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Case No.:5/32/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved			
HQ File :01/87/050/00241/AM10/	RLA File :03/95/040/00863/AM09/	Lic.No/Date:0310541556 14.10.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069000	62/0- POLYMERIC AQUEOUS DISPERSION OF BUTYL ACRYLATE & METHYL METHACRYLATE STABILIZED BY EMULSIFIERS HAVING SOLIDS 50.0+/-1.0% HAVING GLASS TRANSITION TEMPERATURE 40 DEGREE CENTIGRADE (PIDICRYL RMP)	18800.000	K.G	1377500.00	29000.00 US\$
				Total	1,377,500.00	29,000.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29161400	METHYL METHACRYLATE	6136.320	K.G	736358.00	15340.80 US\$
2	29161210	BUTYL ACRYLATE	2726.000	K.G	183187.00	3816.40 US\$
				Total	919,545.00	19,157.20
Decision: With D/o C&PC OM No. 46011/103/2009-PC.II dated 30.12.2009, following adhoc norms are approved:						
EXPORT ITEM		QTY	IMPORT ITEM		QTY	
Polymeric Aqueous Dispersion of Butyl Acrylate and Butyl Acrylate and Methyl Methacrylate Stabilized by Emulsifiers having Solid Content 50+/-1% (PIDICRYL RMP)		1 kg	1. Methyl Methacrylate		0.3264 kg	
			2. Butyl Acrylate		0.1450 kg	

Case No.:6/32/87-ALC1/2009

HQ File :01/87/050/00242/AM10/

Party Name:PIDILITE INDUSTRIES LIMITED

RLA File :03/95/040/00956/AM09/

Meet No/Date:41/87-ALC1/2009
06.01.2010

Lic.No/Date:0310541559
14.10.2009

Status: Approved

Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39061000	62/0- POLYMERIC EMULSION OF ETHYL ACRYLATE, METHACRYLIC ACID AND CETYL STEARYL POLYETHOXY METHACRYLATE STABILISED BY EMULSIFIERS HAVING SOLIDS 30.0+/-1.0% (PIDICRYL 790)	9400.000	K.G	717800.00	14800.00 US\$
				Total	717,800.00	14,800.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	34287480	CETYL STEARYL POLYETHOXY METHACRYLATE	206.800	K.G	235442.00	4756.40 US\$
2	39013000	ETHYL ACRYLATE	1626.200	K.G	120745.00	2439.30 US\$
3	29161310	METHACRYLIC ACID	1062.200	K.G	131447.00	2655.50 US\$
				Total	487,634.00	9,851.20

Decision: With D/o C&PC OM No. 46011/103/2009-PC.II dated 30.12.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polymeric Emulsion of Ethyl Acrylate Methacrylic Acid and Cetyl Stearyl Polyethoxy Methacrylate Stabilized by Emulsifiers having Solid Content 30+/-1% (Pidicryl 1790)	1 kg	1. Cetyl Stearyl Polyethoxy Methacrylate	0.022 kg
		2. Ethyl Acrylate	0.173 kg
		3. Methacrylic Acid	0.113 kg

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19	Case No.:7/32/87-ALC1/2009		Party Name:PIDILITE INDUSTRIES LIMITED		Meet No/Date:41/87-ALC1/2009 06.01.2010		Status: Approved			
	HQ File :01/87/050/00243/AM10/		RLA File :03/95/040/00917/AM09/		Lic.No/Date:0310541562 14.10.2009		Defer Date:			
	Application: Request is for adhoc norms for following:									
SLNo.		ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	

1	39052100	62/0- VINYL ACETATE 2 ETHYL HEXYL ACRYLATE COPOLYMER EMULSION HAVING SOLIDS 54.0-56.0% STABLISED BY COLLOID (PIDIVYL 6815 MH)	118080.000	K.G	6498000.00	136800.00 US\$
				Total	6,498,000.00	136,800.00
SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39153200	VINYL ACETATE MONOMER	55261.440	K.G	2122039.00	44209.15 US\$
2	29161990	2 ETHYL HEXYL ACRYLATE	4959.360	K.G	333269.00	6943.10 US\$
				Total	2,455,308.00	51,152.25

Decision: With D/o C&PC OM No. 46011/103/2009-PC.II dated 30.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate 2 Ethyl Hexyl Acrylate Copolymer Emulsion having solids 55+/-1% stabilized by Colloid (Pidivyl 6815 MH)	1 kg	1. Vinyl Acetate Monomer	0.468 kg
		2. Ethyl Hexyl Acrylate	0.042 kg

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Case No.:4/35/87-ALC1/2009	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved
HQ File :01/87/050/00272/AM10/	RLA File :05/23/040/00050/AM10/	Lic.No/Date:0510252734 17.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39013000	63/0- ETHYLENE VINYL ACETATE (EVA) COMPOUND (CONTAINING 90+/-1% EVA RESIN)	200000.000	K.G	18620000.00	380000.00 US\$
				Total	18,620,000.00	380,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39013000	ETHYLENE VINYL ACETATE (EVA) RESIN	185400.000	K.G	14081130.00	287370.00 US\$
2	39029000	TAEMER	12360.000	K.G	1070080.00	21070.00 US\$

2	27027000	LATEX	12300.000	K.G	1027700.00	21020.00 US\$
3	28259090	DI CUMYL PEROXIDE (DCP)	4120.000	K.G	535080.00	10920.00 US\$
4	32041700	COLOUR PIGMENTS	1030.000	K.G	252840.00	5160.00 US\$
5	38119000	POLYMER ADDITIVES	3090.000	K.G	197470.00	4030.00 US\$
				Total	16,096,500.00	328,500.00

Decision: With D/o C&PC OM No. 46011/235/2005-PC.II dated 06.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Compound (containing 90+/-1% EVA Resin)	1 kg	1. Ethylene Vinyl Acetate (EVA) Resin	0.9270 kg
		2. Tafmer	0.0618 kg
		3. Di Cumyl Peroxide (DCP)	0.0206 kg
		4. Colour Pigments	0.00515 kg
		5. Polymer Additives	0.01545 kg

27	Case No.:6/36/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved
	HQ File :01/87/050/00278/AM10/	RLA File :03/95/040/00530/AM10/	Lic.No/Date:0310546653 19.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082990	62/0- RUBBER COMPOUNDED SHEETS OF NITRILE RUBBER	300000.000	K.G	28200000.00	600000.00 US\$
				Total	28,200,000.00	600,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40024900	SYNTHETIC RUBBER NITRILE	127500.000	K.G	13183500.00	280500.00 US\$
2	40011000	NATURAL RUBBER	54000.000	K.G	5583600.00	118800.00 US\$
3	28170010	ZINC OXIDE	6600.000	K.G	620400.00	13200.00 US\$
4	28030010	STEARIC ACID	3300.000	K.G	155100.00	3300.00 US\$
5	28030010	CARBON BLACK	36000.000	K.G	2030400.00	43200.00 US\$
6	38121000	ANTIOXIDANT / ACCELARATOR / PEPTIZER / RETARDER	7500.000	K.G	1057500.00	22500.00 US\$
7	38123090	PROCESSING AIDS LIKE P. H. RESINS	3600.000	K.G	338400.00	7200.00 US\$
8	38122090	D. O. P.	7200.000	K.G	507600.00	10800.00 US\$
				Total	23,476,500.00	499,500.00

Decision: With DIPP letter dated 14.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Compounded Sheets of Nitrile Rubber & Natural Rubber (containing minimum 38.6% of Nitrile Rubber, Min. 16.36% Natural Rubber)	1 kg	1. Synthetic Rubber Nitirle	0.425 kg
		2. Natural Rubber	0.180 kg
		3. Zinc Oxide	0.125 kg
		4. Stearic Acid	0.022 kg
		5. Carbon Black	0.120 kg
		6. Antioxidant / Accelerator Peptizer/Retarder	0.025 kg (there should be value cap of 5% of FOB value)
		7. Processing Aids Like P.H. Resins	0.012 kg
		8. D. O. P.	0.024 kg

29	Case No.:8/36/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved
	HQ File :01/87/050/00280/AM10/	RLA File :31/24/040/00144/AM10/	Lic.No/Date:3110040771 24.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV4 240 P WHITE 20 % GLASS FIBER REINFORCED PBT COMPOUND IN WHITE COLOUR	22000.000	K.G	3003000.00	62955.97 US\$
				Total	3,003,000.00	62,955.97

SLNo.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	18059.800	K.G	1404330.05	28895.68 US\$
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	4532.000	K.G	237875.62	4894.56 US\$
3	34049090	LOXIOL G-32 MOULD RELEASEING AGENT	68.200	K.G	8286.30	170.50 US\$
				Total	1,650,491.97	33,960.74

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 06.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (Arnite TV4 240)	1 kg	1. PBT Chips/Granules	0.80340 kg
		2. Glass Fiber	0.20600 kg
		3. Mould Releasing Agent (Loxoil)	0.00310 kg

3.2 Following applications are **withdrawn**:

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Case No.:1/17/87-ALC1/2009	Party Name:ORIENTAL RUBBER INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved
HQ File :01/87/050/00117/AM10/	RLA File : 31/24/040/00059/AM10/	Lic.No/Date:3110039183 10.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40101290	620- RIP STOP CONVEYOR BELT WITH BREAKER FABRIC (Nt content of import item no.1- 5928 Sq.Mtr; 2- 18000 Kgs & 3- 52700 Kgs to be accounted in R.P.)(There should be a value cap on item (5) & (6) as per General Note 8 of HBP,Vol-II)	100000.000	K.G	14335000.00	305000.00 US\$
				Total	14,335,000.00	305,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	73141490	Fleximat Breaker Fabric Brass Coated	6224.000	Sq. meter	3510336.00	74688.00 US\$
		Synthetic Fabric 840				

2	59069990	Denier & Above (Polyester/Nylon)	18900.000	K.G	3997350.00	85050.00 US\$
3	40012100	Natural Rubber (40012200/PBR/ Relevant Grade of SBR except SBR(40021990) 1900 Series i.e. HSR	55330.000	K.G	4940969.00	105127.00 US\$
4	28030010	Carbon Black	20000.000	K.G	940000.00	20000.00 US\$
5	38123010	Antioxidants/Accelerator /Retarders/Peptizers	2000.000	K.G	376000.00	8000.00 US\$
6	38123010	Miscellaneous Chemicals i.e Microcrystalline Wax,Softners (27121090),Stearic Acid,Process Aid(38231119) Bonding/Coupling Agent,Tackifiers,Synthetic Resins, Activators(Zinc Oxide 99.5%),28170010, Plasticisers,Dip Chemicals(excluding resorcinol)	3000.000	K.G	282000.00	6000.00 US\$
				Total	14,046,655.00	298,865.00

Decision: In response to this office D.O. letter dated 08.10.2009, RLA, Pune has informed that licence was issued on **repeat basis** of adhoc norms fixed for a period of one year on 30.07.2009. Therefore, the sets of application were not forwarded by them. Hence, the case was **withdrawn**.

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Case No.:5/36/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Approved
HQ File :01/87/050/00277/AM10/	RLA File :03/94/040/00659/AM10/	Lic.No/Date:0310546646 19.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	63/0- XLPE SIOPLAS COMPOUND	500.000	M.T	37120000.00	800000.00 US\$
				Total	37,120,000.00	800,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	486.000	M.T	28734750.00	607500.00 US\$
2	29310000	TRI - METHOXY VINYL SILANE (VTMOS)	12.500	M.T	2660625.00	56250.00 US\$
3	39123000	DI - CUMYLPEROXIDE (DCP)	0.400	M.T	81356.00	1720.00 US\$
4	38123090	ANTIOXIDANT (IRGANOX 1024)	0.400	M.T	90816.00	1920.00 US\$
				Total	31,567,547.00	667,200.00

Decision: The Office of Jt. DGFT, Mumbai, vide their letter dated 20.11.2009, has informed that the licence had been issued on **repeat basis** in terms of para 4.7 read with para 4.7.1 and 4.7.2 of HBP (Vol.I) on basis of decision of Norms Committee in Meeting No. 28/AM09 dated 07.10.2009 (Hqrs. F.No. 01/87/50/212/AM10). Hence, the case was **withdrawn**.

3.3 Following applications are **deferred**:

MANUAL CASE

3.3.1	Case No. A-124	FUTURA FIBRES PVT. LTD.	Status: Deferred
	NC No.: 41/AM10 Dated: 06.01.2010		
Hqrs. File No.		RLA File No.	Licence No. & Date
01/87/050/00572/AM06/DES-VII		04/24/040/00165/AM06	0410073686 dt. 23.08.2005
01/87/050/00948/AM06/DES-VII		04/24/040/00408/AM06	0410075991 dt. 03.11.2005
01/87/050/01410/AM06/DES-VII		04/24/040/00557/AM06	0410078892 dt. 27.02.2006

Application: Request is for review of NC decision.

Position: The Committee decided to defer the case and again submit on file.
Deferred for Four Weeks.

3.3.2	Case No. A-125	Status: Deferred
	NC No.: 41/AM10 Dated: 06.01.2010	

Subject: Merger of SION for the same export product with different input – regarding.

Position: D/o C&PC will furnish comments.

Deferred for One Week.

ONLINE CASES

1	Case No.:201/46/83-ALC1/2007	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/83/050/02009/AM08/	RLA File :02/24/040/00226/AM08/	Lic.No/Date:0210106398 23.11.2007	Defer Date:20.01.2010
	Position: D/o C&PC will furnish comments.			

2	Case No.:1/15/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/85/050/00120/AM09/	RLA File :03/94/040/00212/AM09/	Lic.No/Date:0310478949 16.07.2008	Defer Date:20.01.2010
	Position: Final Reminder sent to firm on 15.12.2009. Reply awaited from the firm.			

3	Case No.:2/38/87-ALC1/2008	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00599/AM09/	RLA File :03/95/040/00607/AM09/	Lic.No/Date:0310498520 17.12.2008	Defer Date:20.01.2010
	Position: D/o C&PC will furnish comments.			

5	Case No.:3/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/85/050/00249/AM09/	RLA File :03/94/040/00930/AM09/	Lic.No/Date:0310504088 28.01.2009	Defer Date:20.01.2010
	Position: Final Reminder sent to firm on 15.12.2009. Reply awaited from the firm.			

6	Case No.:7/36/85-ALC3/2008	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/85/050/00253/AM09/	RLA File :03/94/040/00983/AM09/	Lic.No/Date:0310504969 02.02.2009	Defer Date:20.01.2010
	Position: Final Reminder sent to firm on 15.12.2009. Reply awaited from the firm.			

7	Case No.:9/6/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00030/AM10/	RLA File :03/94/040/00440/AM09/	Lic.No/Date:0310512610 20.03.2009	Defer Date:20.01.2010
	Position: Final Reminder sent to firm on 16.12.2009. Reply awaited from the firm.			

8	Case No.:8/6/87-ALC1/2009	Party Name:HARITA -NTI LIMITED,	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00029/AM10/	RLA File :04/24/040/00306/AM09/	Lic.No/Date:0410103415 26.03.2009	Defer Date:20.01.2010
	Position: D/o C&PC will furnish comments.			

9	Case No.:19/14/87-ALC1/2009	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00105/AM10/	RLA File :03/95/040/00143/AM10/	Lic.No/Date:0310525448 23.06.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

10	Case No.:16/17/87-ALC1/2009	Party Name:KALPANA INTERNATIONAL	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00132/AM10/	RLA File :06/24/040/00007/AM10/	Lic.No/Date:0610015821 02.07.2009	Defer Date:27.01.2010
	Position: Reminder sent to firm on 09.11.2009. Reply awaited from the firm.			

12	Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:9/34/87-ALC1/2009	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00259/AM10/	RLA File :34/24/040/00089/AM10/	Lic.No/Date:3410025167 23.09.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.:1/35/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00269/AM10/	RLA File :07/24/040/00304/AM10/	Lic.No/Date:0710068242 12.11.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

21	Case No.:2/35/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00270/AM10/	RLA File :03/95/040/00148/AM10/	Lic.No/Date:0310545430 13.11.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:3/35/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00271/AM10/	RLA File :03/95/040/00172/AM10/	Lic.No/Date:0310545435 13.11.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

23	Case No.:1/36/87-ALC1/2009	Party Name:STAR INDIA CONVEYORS	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00273/AM10/	RLA File :10/24/040/00088/AM10/	Lic.No/Date:1010036018 17.11.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.:4/36/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00276/AM10/	RLA File :03/95/040/00525/AM10/	Lic.No/Date:0310546491 19.11.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

28	Case No.:7/36/87-ALC1/2009	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00279/AM10/	RLA File :31/24/040/00146/AM10/	Lic.No/Date:3110040755 20.11.2009	Defer Date:03.02.2010
	Position: Application awaited from RLA.			

30	Case No.:9/36/87-ALC1/2009	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG PLTD.	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00281/AM10/	RLA File :07/24/040/00312/AM10/	Lic.No/Date:0710068463 25.11.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

31	Case No.:10/36/87-ALC1/2009	Party Name:BHANU COSMETICS PACKAGING PVT. LTD.	Meet No/Date:41/87-ALC1/2009 06.01.2010	Status: Deferred
	HQ File :01/87/050/00282/AM10/	RLA File :03/94/040/00662/AM10/	Lic.No/Date:0310547749 26.11.2009	Defer Date:27.01.2010
	Position: D/o C&PC will furnish comments.			

Meeting ended with thanks to Chair and all participants.
